

New and innovative measures taken by the Ministry

1505. DR. VINAY P. SAHASRABUDDHE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any kind of new and innovative measures have been undertaken by the Ministry in general and/or its various departments or PSUs and autonomous bodies associated with it to improve work culture, bring more transparency and accountability and also enhance result orientation, during the last five years;

(b) if so, the details thereof; and

(c) what has been the impact of these efforts?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) to (c) Since last five years several innovative and proactive measures have been implemented to foster and improve work culture, bring more transparency and accountability and also to enhance outcome. These measures have resulted in reducing delays in approval process and bring about improvements in design, implementation, restructuring of the various schemes for enhancing safety and security, better governance and delivery of citizen services and ease of business.

Some of the initiatives undertaken by MHA and its various subordinate organisations are given in the Statement.

Statement

Some of the initiatives undertaken by MHA and its various subordinate organisations

- (i) Online Citizen engagement through the public grievance redressal system, CPGRAMs;
- (ii) Dashboard to monitor the progress of various schemes of the Ministry thereby ensuring accountability;
- (iii) Public procurement through GEM portal for transparent procurement process;
- (iv) Focus on e-office implementation to streamline file movement online;
- (v) 112 based Emergency Response Support System ensuring a citizen-friendly emergency response mechanism;

- (vi) Operationalisation of the Crime and Criminal Tracking Network System (CCTNS);
- (vii) Implementation of the Safe City project promoting smart policing and safety of women;
- (viii) Operationalisation of Indian Cyber Crime Coordination Centre (I4C) including Cyber-crime reporting portal;
- (ix) Launching of National Database of Sexual Offenders including data from the year 2005 and made available to police and law enforcement agencies for the purpose of investigation and tracking repeat offenders;
- (x) Ranking of best performing Police Stations in the country;
- (xi) Modernization of Immigration Services through use of ICT and liberalization, simplification and rationalization of the visa regime;
- (xii) Online FCRA *i.e.* registration, prior permission, renewal, change of details, permission for foreign hospitality etc.;
- (xiii) BADP Online Management System (<https://badp.mha.gov.in>) developed for faster submission of Annual Action Plans by the State Governments and better implementation/monitoring of Projects;
- (xiv) Development of technological solutions to integrate with physical fencing along the selected stretches on Indo-Pakistan Border and Indo-Bangladesh border through Comprehensive Integrated Border Management System (CIBMS) for prompt response to emerging situations.
- (xv) New design modular fence having anti-rust, anti-cut and anti-climb features along Indo-Pakistan Border and Indo-Bangladesh Border to replace existing composite fence, along selected stretches of the border.
- (xvi) A new platform namely Narcotics Coordination (NCORD) has been established by MHA for better coordination between various Central and State Agencies.
- (xvii) For digitization of pan-India drug seizure data, MHA has launched an e-portal, SIMS (Seizure Information Management System).
- (xviii) An online registration platform-URN (Unique Registration Number) to check diversion of Precursor Chemicals in addition to physical field surveillance.

- (xix) The process of selection for Padma Awards made objective, transparent and emphasis given to selection of those who have been rendering selfless service to the society without any publicity.
- (xx) E-tools/mobile apps have been developed to promote the use of Hindi language.

Enhancement of Central share of assistance for civil defence

1506. SHRI NARENDRA KUMAR SWAIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government would consider for granting a package/Grants-inAid towards capacity building of Civil Defence in the States;

(b) whether Government would consider to enhance the ratio of Central share of assistance in respect of Civil Defence from 25:75 to 50:50 between Centre and State as this ratio of 50:50 was in practice before 1996/1997;

(c) whether Government would consider to enhance the rate of "Duty Call Up" allowances of Civil Defence volunteers from ₹ 31/- to ₹ 300/- per day per head; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) The grant-in-aid is provided to States in the form of reimbursement of share of expenditure for raising, training and equipping for civil defence. Further, the norms of assistance from State Disaster Response Fund (SDRF) provides utilization of upto 5% of annual allocation of the SDRF for capacity building of disaster management functionaries including civil defence in the States.

(b) to (d) At present, there are no such proposals under consideration.

Establishment of IRB in Karnataka

1507. SHRI B.K. HARIPRASAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the status of the proposal pending with Government of India related to the establishment of two new India Reserve Battalion (IRB) at Tumkuru and Devanagere; and